BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.156/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th November 2017, 10.30 A.M.

Name of the Company Under Section		Sushil Kumar GaneriwalaVersus-Bengal Brahmaputra Developers Pvt. Ltd. & Ors 397/398		
2. (CS. SANJAY S. ROHIT	CPCS KUMAR KESHA (PC	PETITIONER	Rohit Koshe
- 2,	Rollmanko Bar Sapra Ch M.R. Goo	neagee, Son. Adv. Obey, Adv.	l'espondents	19/11/12

ORDER

Ld. Counsel for the petitioner and the respondents are present.

List on 17/11/2017 at 12 noon along with the pending IAs.

In our order dated 17/10/2017 there was a typographical error. Instead of "05/12/2016" it was typed as "05/12/2017" which should be read as "05/12/2016".

Set

(Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)

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Sd

ORDER

Ld. Counsel for the petitioner and the respondents are present.

List on 17/11/2017 at 12 noon along with the pending IAs.